

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 303
IB-120(ND)/2024

IN THE MATTER OF:

Think Walnut Digital Pvt Ltd.

.....APPLICANT/PETITIONER

Vs

Oxygen Services (India) Pvt Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 04.06.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Tishampati Sen, Ms. Riddhi Sancheti, Mr. Anurag Anand,
Mr. Mukul Kulhari- Advocates

For the Respondent : Mr. Kunwarpreet Singh, Mr. Prakul Thadi PCS,
Adv. Arjun Chakraborty

HYBRID HEARING (PHYSICAL & VC)

ORDER

In compliance with the order dated 26.04.2024, the parties have filed the written submissions.

Order **reserved**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**